

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 14th November, 2018

His Lordship, Hon'ble Mr. Justice Sanjay Karol, Judge, High Court of Himachal Pradesh has assumed charge of Office as the Chief Justice of the High Court of Tripura on this the 14th day of November, 2018 in the forenoon as per Government of India's Notification No.K.13035/02/2018-US.I dated 09.11.2018 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.


Sd/-
S.G. Chattopadhyay
Registrar General
High Court of Tripura, Agartala

Memo No.F.44(11)-HC/2018/18002-75 Dated, Agartala, the 14th November, 2018

Copy to: -

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi with reference to Notification No.K.13035/02/2018-US.I dated 09.11.2018.
3. The Chief Secretary to the Government of Tripura, Agartala.
4. The Secretary to the Governor of Himachal Pradesh, Shimla-171001.
5. The Secretary to the Governor of Tripura, Agartala.
6. The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001.
7. The Registrar General, High Court of _____
8. The Secretary to the Chief Minister, Tripura, Agartala.
9. The Secretary, Tripura High Court Bar Association, Agartala.
10. The Secretary, Tripura Bar Association, Agartala.
11. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.13035/02/2018-US.I dated 09.11.2018. He is requested to issue a pay slip in favour of Hon'ble Mr. Justice Sanjay Karol, Chief Justice of the High Court of Tripura immediately.
12. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Khowai Judicial

- District, Khowai/Unakoti Judicial District, Kailashahar/Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura.
13. The Director, National Judicial Academy, Bhopal, M.P.
 14. The Director, Tripura Judicial Academy, Agartala.
 15. The Registrar (Judicial), High Court of Tripura, Agartala.
 16. The Registrar (Vigilance), High Court of Tripura, Agartala.
 17. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
 18. The Judge, Family Court, Agartala, West Tripura District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
 19. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
 20. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
 21. The Joint Registrar, High Court of Tripura, Agartala.
 22. The Chief Judicial Magistrate, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura.
 23. All Deputy Registrars, High Court of Tripura, Agartala.
 24. The Chief Librarian, High Court of Tripura, Agartala.
 25. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.13035/02/2018-US.I dated 09.11.2018.
 26. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
 27. All Assistant Registrars, High Court of Tripura, Agartala.
 28. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
 29. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of Notification No.K.13035/02/2018-US.I dated 09.11.2018.
 30. Concerned File(s).


14.11.18
Registrar General
High Court of Tripura
Agartala